

Affects of Communal Riots on Textile Industry in Bhiwandi and Bombay

956. SHRI ANAND SINGH : Will the Minister of COMMERCE be pleased to state :

(a) the extent to which the recent communal riots in Bhiwandi, Bombay and other affected areas around Maharashtra, have adversely affected the textile industry in the country ; and

(b) the steps taken to restore normal production in the affected textile mills in the area ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND IN THE DEPARTMENT OF SUPPLY (SHRI NIHAR RANJAN LASKAR) : (a) and (b) The production of the textile mills in the areas is reported to be normal.

Observation made by the World Bank on the Size of IDA-VII

957. SHRI ANAND SINGH : Will the Minister of FINANCE be pleased to state :

(a) whether the World Bank has expressed disappointment at the inadequate size of the International Development Association VII ;

(b) if so, the details of the observations made by the World Bank in this regard ; and

(c) how far the aid from the World Bank under the IDA scheme to India is likely to be affected by the shortfall in the contributions to IDA-VII ?

THE MINISTER OF FINANCE (SHRI PRANAB MUKHERJEE) : (a) and (b) Government has seen statements of World Bank officials expressing disappointment at the reduced size of IDA-VII and urging donor countries to increase availability of concessional aid through contribution to a supplementary fund.

(c) The share of recipient developing countries in the reduced IDA-VII remains

to be finalised though there are indications that India's share is likely to be reduced. However, Government are taking all possible steps to ensure an adequate share of IDA-funds.

Decision to Allow 100 Per Cent Export-Oriented Units to Import Capital Goods

958. SHRI ANAND SINGH : Will the Minister of COMMERCE be pleased to state :

(a) whether Government have decided to allow 100 per cent export-oriented units to import capital goods upto two years from the date of issue of the letter of intent in accordance with the list of goods to be imported by the unit which is attached with the letter of intent ;

(b) the progress so far made in regard to establishment of units under the 100 per cent export-oriented schemes launched in 1980 ; and

(c) whether the scheme suffered from certain handicaps in the light of the recent liberalisation of import of capital goods, if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND IN THE DEPARTMENT OF SUPPLY (SHRI NIHAR RANJAN LASKAR) : (a) Yes, Sir

(b) Upto the end of March, 1984, forty nine 100% export oriented units were in production. Another 31 units are likely to commence production shortly.

(c) The import of capital goods by 100% export oriented units continues to be under OGL, and the Scheme does not suffer from any handicap on this account.

भागीरथ प्राचीन बैंक, सीतापुर (उत्तर प्रदेश)
में भ्रष्टाचार

959. श्री राम लाल राही : क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार ने देश में "भागीरथ ग्रामीण बैंक, सीतापुर" जैसे ग्रामीण बैंकों में व्याप्त भ्रष्टाचार की जांच की है ;

(ख) यदि हां, तो इनके कितने शाखा प्रबंधकों और कर्मचारियों को दोषी पाया गया है और उन्हें क्या दंड दिया गया है ; और

(ग) यदि कोई जांच नहीं की गई तो उस के विस्तृत कारण क्या हैं ?

वित्त मंत्रालय में उपमंत्री (श्री जनार्दन पुजारी) : (क) से (ग) गत महीनों में सरकार को भागीरथ ग्रामीण बैंक, सीतापुर (उत्तर प्रदेश) की कुछ शाखाओं में व्याप्त भ्रष्टाचार और कदाचार की कतिपय शिकायतें प्राप्त हुई हैं जिनमें दिनांक 28 सितम्बर, 1983 की माननीय सदस्य से प्राप्त शिकायत भी शामिल है । इन शिकायतों की जांच करवाई गई थी । सरकार को बताया गया है कि ग्रामीण बैंक के 16 अधिकारी/कर्मचारी गबन, घोखाघड़ी गोलमाल आदि के विभिन्न मामलों में अन्तर्ग्रस्त पाए गये हैं । बैंक ने दोषी व्यक्तियों के विरुद्ध अनुशासनिक विभागीय कार्रवाई शुरू कर दी है । कुछ गंभीर मामलों की जांच केन्द्रीय जांच ब्यूरो द्वारा की जा रही है ।

Decision Regarding sending Defence Team to Moscow

960. SHRI KAMAL NATH : Will the Minister of DEFENCE be pleased to state :

- (a) whether a decision has been taken to send a top level defence team to Moscow ;
- (b) the purpose of sending such a delegation ; and
- (c) when the team will submit the report to Government ?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI K.P.

SINGH DEO) : (a) to (c) Exchange of delegations between India and USSR takes place as a part of Defenec cooperation between the two countries. Depending upon the specific requirements at a given time, decision on sending a defence delegation to USSR is taken.

Presently, a proposal for sending a defence team to USSR is under consideration. The delegation will discuss matters of mutual interest relating to defence cooperation. It is not possible to give any further information as no final decision regarding the delegation has been taken.

Proposal to Declare Hyderabad as International Airport

961. SHRI P. RAJAGOPAL NAIDU : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

- (a) whether there is any proposal to declare Hyderabad as international airport ; and
- (b) if so, when it will be declared ?

THE MINISTER OF STATE OF THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI KHURSHBED ALAM KHAN) : (a) Government do not propose to declare Hyderabad airport as an International Airport.

(b) Does not arise.

पाकिस्तान सेना द्वारा भारतीय क्षेत्र में सीमा का उल्लंघन

962. श्री जयपाल सिंह कश्यप : क्या रक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या पाकिस्तानी सेनाओं द्वारा वर्ष 1984 के दौरान भारतीय क्षेत्र में कितनी बार सीमा का उल्लंघन किया गया है और यह उल्लंघन किन-किन स्थानों पर किया गया है तथा तत्संबंधी अन्य ब्यौरा क्या है ;

(ख) पाकिस्तानी सैनिकों द्वारा मोली चलाने के कारण कितने लोग मारे गये तथा उनका पूर्ण ब्यौरा क्या है ; और